

pan masala.

Kutlehar Jagir forests, Himachal Pradesh

8834. SHRIN. TOMBI SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the reply given on 10 December, 1987 to Starred Question No. 511 regarding Kutlehar Jagir Forests and state:

(a) the date of which the conditions regarding the management of the Kutlehar Jagir Forest, Himachal Pradesh were agreed to between Mr. Sheep Shank and the Government and the period for which agreement was made;

(b) whether Government have considered the demand of the people of Kutleshwar area (District Una) including the non-right holders and the right-holders for the take over of the management of those forests directly by the State Government; and

(c) if so, the action taken by the Government in the regard, the likely date by which the management of the forest would be taken over by Government and the reasons for delay?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) to (c). The details are being collected and will be placed on the Table of the House.

Refund to Registrants of Fifth S.F.S.

8835. SHRI P.M. SAYEED: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of persons who got their names registered for the Vth Self-Financing Scheme, 1982 of the DDA, category-wise;

(b) the number of registrants who sub-

sequently requested for cancellation of their registrations and refund of deposits which was permissible under the scheme;

(c) the number of cases in which the registrants were later on asked to furnish copies of the documents which they had submitted earlier with their applications;

(d) the number of cases of refund finalised so far; and

(e) the number of cases pending, the reasons therefor and the time for which they have been pending?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI):

(a)

Category- II	15390
Category- III	19241
Total:	34631

(b) 4293.

(c) If the documents were available on record, the registrants were not asked again to furnish the documents.

(d) 4232.

(e) Cases of 61 registrants for refund are pending because the registrants have not submitted the requisite documents, mainly original FDR, 4th copy of the challan, Indemnity bond and allocation letter.

[Translation]

Ban on Alcoholic Ayurvedic Drugs

8836. SHRI S.D. SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Ayurvedic drugs which contain more than 20 percent alcohol require licence for manufacture, distribution and trade;

(b) if so, the details thereof;

(c) whether Government propose to take action against such manufacturers, distributors and traders in the field without valid licence; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). All Ayurvedic drugs manufactured for sale are required to be produced under a drug licence issued by the State Drug Licensing Authorities. However, rules relating to distribution and trading of Ayurvedic drugs containing more than 20 percent alcohol vary from State to State under the State/UT Excise Acts.

(c) and (d). The State Government/U.T. Administrations have power to take action against manufacturers, distributors and traders who are trading in the field without valid

licence and in violation of State/U.T. Acts and Rules.

Construction of Shops/Kiosks by DDA

8837. SHRI MOTILAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of shopping complexes constructed by the DDA in Delhi so far;

(b) the locations thereof;

(c) the total number of shops/kiosks/platforms/restaurants constructed in each shopping complex, separately; and

(d) the total number of shops sold/allotted out of them and the total number of shops/kiosks/platforms/restaurants which remain to be sold/allotted as yet in each shopping centre, separately?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) 231 shopping complexes consisting of 44 local shopping centres are 187 convenient shopping centres.

(b)		<i>No. of shopping complexes constructed</i>
North Zone (Wazirpur, Shalimar Bagh, Lawrence Road and Pitam Pura)	...	41
South Zone (Safdarjung Enclave, East of Kailash, Vasant Vihar, Dakshinpuri, Sheikh Sarai and Chittaranjan Park)	..	88
West Zone (Janak Puri, Tagore Garden, Paschimpuri, Kriti Nagar, Madipur and Parsad Nagar)	...	62
Trans Yamuna Areas (Vivek Vihar, Jhilmil, Mayur Vihar, Dilshad Garden, Yamuna Puri and Nand Nagari)	.	40